

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 908/(MAH)/2017
CA No.

CORAM:

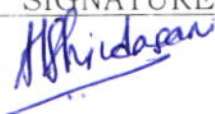
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2017

NAME OF THE PARTIES: Mahavir Express Logistics
V/s
Hitech Engineering Corporation India Pvt Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hareesh Shivdasani	Advocate	

ORDER

T.C.P. No. 908/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. For service of the requisite Form No. 5 and Demand Notice the Learned Advocate is seeking time.
3. Hence adjourned to **17.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
05.10.2017

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Sd/-

M.K. Shrawat
Member (Judicial)